

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4118

TO BE ANSWERED ON MARCH 20, 2018

PMAY (URBAN)

No. 4118 SHRIMATI HEMA MALINI:
 SHRI R. PARTHIPAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has recently approved the construction of 1,86,777 more affordable houses under its flagship programme, Pradhan Mantri Awas Yojana (Urban) and if so, the details thereof along with the number of houses sanctioned, State-wise?

(b) whether the scheme covers the entire urban area consisting of 4041 statutory towns with initial focus on 500 Class I cities and if so, the details thereof;

(c) whether the scheme is progressing as per schedule and would be able to meet the target of Housing for All by 2020 and if so, the details thereof;

(d) whether the Government is facing any difficulties in the implementation of the scheme and if so, the details thereof; and

(e) whether the Government is planning any revision in the scheme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): Yes, Madam. Central Sanctioning and Monitoring Committee (CSMC) under the Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] in its meeting on 07.02.2018 has approved central assistance for construction of 1,86,777 houses under PMAY (U) for the beneficiaries belonging to Economically Weaker Section (EWS). State-wise details of houses sanctioned under the PMAY (U) on 07.02.2018 are at Annexure-I.

(b): All the Statutory towns across the country as per Census 2011 and towns notified subsequently including notified Planning/Development area are eligible for coverage under the PMAY(U). A total of 4320 cities/towns have so far been included under PMAY(U). State-wise number of the cities included under PMAY(U) is at Annexure-II.

(c) & (d): Under the PMAY(U), the States/Union Territories (UTs) frame the project proposals based on the demand for housing assessed by them and after approval of the concerned State Level Sanctioning & Monitoring Committee (SLSMC), they submit the proposals to the Ministry of Housing & Urban Affairs for central assistance. A total of 40,64,899 houses have so far been sanctioned under the PMAY(U).

In order to achieve the target of "Housing for All by 2022", the Ministry of Housing and Urban Affairs has requested all States/UTs to saturate their demand of houses under the PMAY(U) by the year 2018-19 so that construction of all houses may progressively be completed by 2022.

(e): No, Madam. No such proposal is under consideration in the Ministry of Housing and Urban Affairs.

State-wise details of houses for Economically Weaker Section (EWS) sanctioned by Central Sanctioning and Monitoring Committee (CSMC) on 07.02.2018 under the PMAY (U)

SI No.	State	Project Proposals (Nos)	EWS Houses Sanctioned (Nos)	Central assistance sanctioned (Rs. In Crore)
1	Bihar	17	11,411	171.17
2	Gujarat	59	15,854	233.61
3	Haryana	112	53,290	799.35
4	Karnataka	131	32,656	489.84
5	Kerala	52	9,461	141.92
6	Maharashtra	17	12,123	181.85
7	Odisha	27	5,133	77.00
8	Tamil Nadu	92	40,623	609.35
9	Uttarakhand	57	6226	93.39
Grand Total		564	186,777	2,797.46